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**CWP-PIL-101-2023**

**Captain Sukhjit Pal Kaur vs. Union of India and others**

Present : Mr. Navdeep Singh, Advocate with  
Mr. Apoorva Pushkarna, Advocate,  
Ms. Akanksha Duvedi, Advocate for the petitioner.

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Notice of motion.

At this stage, Mr. Satya Pal Jain, Additional Solicitor General of India with Ms. Shivani, Advocate, accepts notice on behalf of the respondents. He prays for time to seek instructions and file reply.

Prayer is accepted.

Adjourned to 25.01.2024.

**(RITU BAHRI)**  
**ACTING CHIEF JUSTICE**

**(NIDHI GUPTA)**  
**JUDGE**

November 23, 2023

*Ajay*

